

CHAPTER IX

Procedure followed in Decision Making Process

Generally the office in Law Department follows the norms laid down in the provisions of the Law Manual and the Rules of Executive Business of the Government of Meghalaya 1972. It also follows the procedures prescribed in the office Manual of the Meghalaya Secretariat and various rules as prescribed by the Government from time to time.

Sl.No.	
Subject on which the decision is to be taken	
Guideline/Direction, if any	
Process of Execution	
Designation of the officers involved in decision making	
Contact information of above mentioned officers	
If not satisfied by the decision, where and how to appeal.	